



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 4736/2015

This the 12th day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. G.S. Patil (MES No. 456409)
S/o Sh. S.G. Patil, aged about 65 yrs,
(Retired as Caneman on 31.08.2010),
R/o 40, Opp. Adarsh College,
Lingaraj Nagar Hubli,
PIN Code:- 580031, Taluk, Hubli,
Distt. Dharwad, State-Karnataka.

... Applicant

(By Advocate: Sh. T.D. Yadav)

VERSUS

1. Union of India,
Through Secretariat,
M/o Defence,
South Block, New Delhi.
2. Engineer in Chief Branch,
(EIC-3) Kashmir House,
DHQPO Rajaji Marg, New Delhi.
3. Grison Engineer (South),
NO Ulsoor Road,
Shivam Chetty, Garden Post,
Bangalore-560042.
4. Commander Works Engineers,
A-101, Dickenson Road,
Bangalore-560042.

... Respondents

(By Advocate: Sh. Piyush Gaur)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

Sh. T.D. Yadav, learned counsel appeared on behalf of the applicant. Sh. Piyush Gaur, learned counsel appeared on behalf of the respondents.

2. Learned counsel for the applicant pleads that the grievance raised in the OA has since been redressed by the respondents in the year 2016. Accordingly, the OA has now become infructuous.
3. Based on the pleading of the learned counsel for the applicant, OA is dismissed as having become infructuous. No costs.

**(Pradeep Kumar)
Member (A)**

**(Justice Vijay Lakshmi)
Member (J)**

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